

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

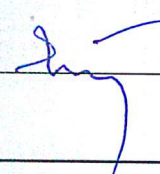
SPECIAL BENCH

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

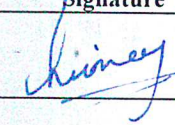
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.12.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 827/2019 in CP NO.24/241/242/HDB/2016
NAME OF THE COMPANY	Vijay Sea Foods & Exports Private Limited
NAME OF THE PETITIONER(S)	Dandu Chandra Reddy
NAME OF THE RESPONDENT(S)	Vijay Sea Foods & Exports Private Limited
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Satyanarayana	Advocate	984925960 e g mail . com	

Counsel for Respondent(s):

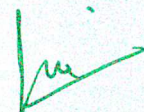
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Himangiri Sarghi	Adv		

ORDER

IA No.827/2019

Counsel for the Petitioner present. Counsel for the Respondent present and prayed further time for filing counter. At her request, time is enlarged finally. Failing which, right to file counter stands forfeited.

Put up the matter on 21.01.2020.



MEMBER JUDICIAL